- (b) Does not arise in view of (a) above.
- (c) As explained above, the telecom tariffs are mostly under forbearance and various operators are free to provide services at competitive rates. Tariffs offered by Government PSU BSNL are reviewed from time to time on the basis of needs of the customers, prevailing market conditions and TRAI guidelines. The rates offered by BSNL for its mobile services are either cheaper or competitive to the tariff offered by private operators.

Disruptions of internet connectivity

2663. DR. M.A.M. RAMASWAMY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Internet connectivity in India was severely hit due to disruptions of under-sea Internet carrying cables; and
- (b) if so, the steps taken by Government to ensure uninterrupted Internet connectivity in such eventualities in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. Internet connectivity was affected as one international under-sea cable system near Malaysia and two international under-sea cable systems near Egypt broke down in the month of January, 2008.

(b) International Long Distance (ILD) sector has been liberalized. International Long Distance (ILD) service providers are permitted to make techno commercial agreement to provide restoration capacity on alternate submarine cable systems to meet such eventualities. Further, Telecom Regulatory Authority of India (TRAI) has already issued regulations "international Telecommunication Access to Essential Facilities at Cable Landing Stations Regulations, 2007" for access facilitation to the essential facilities at cable landing station.

Development of North East

2664. SHRI PENUMALLIMADHU: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether Government is ready to declare North East as a priority region for development; and
- (b) if not, the alternative measures being taken up by Government to arrest disruptive and violent activities in Assam, Manipur and Bangladesh territories?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): (a) and (b) The Central Government has been according priority to the holistic development of the North-East Region. In this regard some important measures that have been taken are:

- All the eight North Eastern States are treated as Special Category States.
- Since 1998-99, the Central Ministries, except those which are specifically exempted, are required to earmark at least 10% of their GBS for the North-East Region.
- The Government has set up a Non-Lapsable Central Pool of Resources (NLCPR) out of the unspent balance of Central Ministries from their mandatory allocation for